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**GOVERNMENT OF MEGHALAYA
FOREST & ENVIRONMENT DEPARTMENT**

No.FOR/CC/24/2023/Pt/7

Dated: Shillong, the 11th January, 2024.

From : Shri S. S. Syiemlieh, MCS.,
Joint Secretary to the Government of Meghalaya,
Forest & Environment Department.

To ✓ The Consultant Judicial
NGT, P.B., New Delhi.

Subject : ORDER passed in Original Application No. 687/2023.

Ref : Email dated 20.11.2023.

Sir/ Madam,

With reference to the subject and letter cited above, I am directed to enclose herewith the report pertaining to the matter stated above in respect of Meghalaya State Pollution Control Board.

This is for favour of your information and necessary action.

Yours faithfully,



Joint Secretary to the Government of Meghalaya
Forest & Environment Department

Report on action taken by the Meghalaya State Pollution Control Board with respect to the Air Quality Index (AQI) of Byrnihat during the period from 3-11-2023 to 9-11-2023

It is worth mentioning that the Air Quality Index (AQI) of Byrnihat from 03.11.2023 to 09.11.2023 was found to be 'satisfactory' to 'moderate' as per data given below:

Day(s) monitored	EPIP, Byrnihat		15 th Mile, Byrnihat		17 th Mile, Byrnihat		Kiling, Byrnihat		Average of 4 sampling locations in Byrnihat town	
Days	AQI	Rating	AQI	Rating	AQI	Rating	AQI	Rating	AQI	Rating
07.11.23	145	Moderate	81	Satisfactory	77	Satisfactory	64	Satisfactory	92	Satisfactory
08.11.23	129	Moderate	74	Satisfactory	57	Satisfactory	59	Satisfactory	80	Satisfactory

It is observed that throughout the period mentioned, the AQI at Byrnihat did not, at any time, dipped to the stage of 'poor' to 'severe' as reported in various cities of the country.

Further, the AQI at Byrnihat from 20-10-2023 to 01-11-2023 also reveals the same to be from 'satisfactory' to 'moderate' as given in table below:

Sl. No.	Location	24/10/2023		25/10/2023		1/11/2023	
		AQI	Rating	AQI	Rating	AQI	Rating
1.	EPIP, Byrnihat	124	Moderate	127	Moderate	134	Moderate
2.	15 th Mile, Byrnihat	63	Satisfactory	69	Satisfactory	75	Satisfactory
3.	17 th Mile, Byrnihat	62	Satisfactory	68	Satisfactory	72	Satisfactory
4.	Kiling	60	Satisfactory	65	Satisfactory	64	Satisfactory
	Average data of Byrnihat town	77	Satisfactory	82	Satisfactory	86	Satisfactory

The AQI rating as mentioned above is based on data generated from the Board's manual Ambient Air Quality Monitoring Stations located in Non-attainment city/town of Byrnihat, Meghalaya.

The Board regularly monitors the air quality of Byrnihat through its manual ambient air quality monitoring stations located at:

1.	Export Promotion Industrial Park (EPIP)
2.	15 th Mile
3.	17 th Mile
4.	Khasi Killing

The monitoring is conducted twice a week and the data generated is uploaded in the Environmental Air Quality Data Entry System (EAQDES) of Central Pollution Control Board (CPCB), Delhi.

The Government of Meghalaya, under the National Clean Air Programme (NCAP), has, vide Notification No. Env.2/2018/187 Dtd. 21.08.2019 (copy enclosed), constituted the Steering Committee (headed by the Chief Secretary to the Government of Meghalaya), Monitoring Committee (headed by Additional Chief Secretary/Principal Secretary of Forest & Environment. Dept) and Implementation Committee (headed by the Deputy Commissioner, Ri-Bhoi district), for effective monitoring and implementation of approved action plan of Byrnihat. The action plan involves the participation of various stakeholders/departments for implementing various works/activities as laid out in the plan in order to effectively mitigate/control air pollution in Byrnihat.



S. Swer
Senior Scientist
MSPCB, Shillong

GOVERNMENT OF MEGHALAYA
FORESTS AND ENVIRONMENT DEPARTMENT

NOTIFICATION
ORDERS BY GOVERNOR

Dated Shillong, the 21st August, 2019.
No.ENV.2/2018/187: The Governor of Meghalaya is pleased to constitute the following committees for implementation of National Clean Air Programme (NCAP) launched by the Ministry of Environment, Forests and Climate Change (MOEF&CC), Government of India, to address the air pollution problem in non-attainment city with respect to Byrnihat.

I. Steering Committee:-

The Committee shall consist of the following Members, namely:-

The Chief Secretary to the Govt. of Meghalaya	-	Chairman
The Principal Chief Conservator of Forests & HoFF, Meghalaya, Shillong.	-	Member
The Additional Chief Secretary/Principal Secretary, Forests & Environment Department.	-	Member
The Additional Chief Secretary/Principal Secretary, Urban Affairs Department	-	Member
The Additional Chief Secretary/Principal Secretary, Transport Department	-	Member
The Additional Chief Secretary/Principal Secretary, Agriculture Department	-	Member
The Additional Chief Secretary/Principal Secretary, Commerce & Industries Department.	-	Member
The Additional Chief Secretary/Principal Secretary, Planning Department	-	Member
Regional Director, Central Pollution Control Board, Regional Directorate North East, Shillong.	-	Expert Member
The Chairman, Meghalaya State Pollution Control Board	-	Expert Member
The Secretary, Forests & Environment Department.	-	Member Secretary

Terms of reference of committee:-

- To provide overall guidance and directions for effective implementation of NCAP for each financial year
- To approve the action plan prepared under NCAP.
- To review the overall progress of the components/activities of NCAP on quarterly basis
- To approve the budget for NCAP and also approve the annual action plan for NCAP submitted by implementation committee.
- To ensure inter-departmental cooperation and sharing of information.
- To meet at least once in every quarter

II. Monitoring Committee:-

The Committee shall consist of the following Members, namely:-

The Additional Chief Secretary/Principal Secretary, Forests & Environment Department	-	Chairman
Chief Conservator of Forests (Social Forestry & Env.)	-	Member
Commissioner of Transport	-	Member
Director, Urban Affairs Department	-	Member
Director, Agriculture	-	Member
Director, Commerce and Industries Department	-	Member
Representative from Central Pollution Control Board, Regional Directorate North East, Shillong	-	Member
Member Secretary, Meghalaya State Pollution Control Board	-	Member Secretary

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Terms of reference of committee:-

- To review the draft action plans under NCAP for long term and short term actions submitted by State Governments and forward them to the Steering Committee.
- To monitor the progress of components/activities under NCAP to ensure strict implementation of the programme.
- To oversee that all interventions under NCAP are in line with the programme document/operational guidelines and that the city/component-wise implementing agencies/partners are appropriately tasked to deliver the results expected.
- To review any other matter referred to them by the Steering Committee and make recommendations to this committee on these matters as and when required.
- To stimulate collaboration between the organizations involved with city specific components/activities under NCAP.
- To monitor the programme closely and meet on a monthly basis.

III Implementation Committee:

The Deputy Commissioner, Ri Bhoi District	District	-	Chairman
The Superintendent of Police, Ri Bhoi District	District	-	Member
The Divisional Forest Officer, Social Forestry Division, Nongpoh	Forestry Division, Nongpoh	-	Member
The Town Planning Officer, MUDA Shillong	Shillong	-	Member
The District Transport Officer, Ri Bhoi District	District	-	Member
The Executive Engineer PWD (Rds) Nongpoh Division	Nongpoh Division	-	Member
District Agriculture Officer, Ri Bhoi District	District	-	Member
District Horticulture Officer, Ri Bhoi District	District	-	Member
General manager Commerce and Industries, Ri Bhoi District	Industries, Ri Bhoi District	-	Member
Environmental Engineer, Meghalaya State Pollution Control Board	State Pollution Control Board	-	Member Secretary

Terms of reference of committee:-

- Implementation of action plan and interventions under NCAP to address the air pollution problem in non-attainment city with respect to Byrnihat.
- Preparation of Annual Action and submission to monitoring committee.
- Day-to-day monitoring and implementation of the National Clean Air Programme (NCAP).
- To review the progress of Action Taken by different agencies in implementation of the Action Plan.
- Submit progress report to monitoring committee periodically.

Sd/-

(C.P. Marak, IFS)

Principal Secretary to the Govt. of Meghalaya,
Forests & Environment Department

Memo No.ENV.2/2018/187-A

Dated Shillong, the 21st August, 2019.

Copy to:

- The P.S. to the Minister i/c Forest and Environment Department of Meghalaya for kind information of the Hon'ble Minister.
- The P.S. to the Chief Secretary to the Govt. of Meghalaya for information of the Chief Secretary to the Govt. of Meghalaya.
- The Principal Chief Conservator of Forests & HoFF, Meghalaya, Shillong
- The Addl. Chief Secretary/ Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department.
- The Addl. Chief Secretary/ Principal Secretary to the Govt. of Meghalaya, Urban Affairs Department.
- The Addl. Chief Secretary/ Principal Secretary to the Govt. of Meghalaya, Transport Department.
- The Addl. Chief Secretary/ Principal Secretary to the Govt. of Meghalaya, Agriculture Department.
- The Addl. Chief Secretary/ Principal Secretary to the Govt. of Meghalaya, Commerce & Industries Department.

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- 9) The Asst. Chief Secretary/ Principal Secretary to the Govt. of Meghalaya, Plans Department
- 10) The Regional Director, CPCB, Regional Directorate, North East, Meghalaya, Shillong
- 11) The Chairman, Meghalaya State Pollution Control Board, Meghalaya, Shillong
- 12) The Chief Conservator of Forests (Social Forestry & Environment), Meghalaya, Shillong
- 13) The Deputy Commissioner, Ri Bhoi District, Nongpoh
- 14) Commissioner of Transport, Meghalaya Shillong
- 15) Director of Agriculture, Meghalaya Shillong
- 16) Director of Urban Affairs Department, Meghalaya Shillong
- 17) Director of Commerce and Industries Department, Meghalaya Shillong
- 18) The Chief Executive Officer, Shillong/Jowai/Tura Municipal Board.
- 19) The Executive Engineer PWD (Roads) Nongpoh Division
- 20) The Superintendent of Police, Ri Bhoi District
- 21) The Divisional Forest Officer, Social Forestry Division, Nongpoh
- 22) The Town Planning Officer, MUDA Shillong
- 23) The District Transport Officer, Ri Bhoi District
- 24) District Agriculture Officer, Ri Bhoi District
- 25) District Horticulture Officer, Ri Bhoi District
- 26) General Manager Commerce and Industries, Ri Bhoi District
- 27) Environmental Engineer, Meghalaya State Pollution Control Board

By Orders etc.,

Joint Secretary to the Govt. of Meghalaya,
Forests and Environment Department